



2026:AHC:26161

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 4584 of 2026

V.D. Papers & Graphics Industries And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajan Tripathi
Counsel for Respondent(s)	:	C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Heard learned counsel for the petitioners and learned Standing Counsel appearing on behalf of State-respondents.

2. In view of the order proposed to be passed today, notices need not be issued to the private-respondents.

3. The only prayer made by the petitioner in the present writ petition to direct the Respondent No.3, namely, Sub Divisional Magistrate, Tehsil Akbarpur, District Kanpur Dehat to conclude and decide the pending proceeding of Case No. 2695 of 2025, computer Case No. T202503400402695, V.D. Paper and Graphics Industries through it Director Rajesh Kumar Agrawal Versus Gaon Sabha, under Section 101 U.P. Revenue Code, 2006 with regard to the exchange of petitioner's recorded agricultural land property bearing Khata No. 0569, Gata No. 1466, area about 0.6910 to its half portion i.e. about 0.3095 hectare and Khata No. 063, Gata No. 1481 area about 0.9340 hectare to its 1/9th portion i.e. about 0.2075 hectare respectively situated at Revenue village Kisarval, Pargana and Tehsil Akbarpur, District Kanpur Dehat with the gaon sabha land property hearing gata No. 1467 area 0.676 hectare to the extent vesting land ad measuring area 0.5175 hectare recorded as Usar in the revenue record within stipulated period.

4. Heard counsel for the parties present and perused the record.

5. With the consent of the counsel for the parties, the present writ petition is ***disposed of*** finally directing the Respondent No.3, namely, Sub Divisional

Magistrate, Tehsil Akbarpur, District Kanpur Dehat to decide the aforesaid matter filed by the petitioner, strictly in accordance with law, without granting any unnecessary adjournment, unless there is no legal impediment.

(Prakash Padia,J.)

February 5, 2026

T.S.